

O.A. No. 664/04

27.08.08

Hon' Mr. Ashok S. Karamadi, J.M.

Sri S. K. Mishra holding brief of Sri V. Budhwar learned counsel for the applicant states that the grievance of the applicant does not survive for consideration, accordingly seeks permission to dismiss this OA as having become infructuous.

Accordingly, the OA is dismissed as having become infructuous.


J.M.

J/Pan 8/9/08

msj